

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.3941  
TO BE ANSWERED ON 25.03.2025**

**WELFARE OF SCHEDULED CASTES**

**†3941. SHRI UMMEDA RAM BENIWAL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the total amount allocated under various schemes for the welfare of Scheduled Castes (SC) in Barmer, Jaisalmer Parliamentary constituency during the last five years;
- (b) the details of educational initiatives including scholarships, residential schools and skill development programmes implemented for the upliftment of Scheduled Castes in Barmer, Jaisalmer, Balotra districts;
- (c) the status of implementation of Scheduled Caste Sub-Plan and Scheduled Caste Welfare Schemes like Stand-up India in the said districts and number of beneficiaries in the said districts;
- (d) whether the Government has identified the specific challenges faced by the Scheduled Caste communities in the said districts in terms of providing basic amenities like education, healthcare or access to employment etc. if so, the measures being taken to address the same; and
- (e) the details of the project or scheme proposed by the Government to improve the socio-economic conditions of the Scheduled Castes in the said districts in the coming years?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI B.L.VERMA)**

(a) to (e): The Department of Social Justice and Empowerment (DoSJE) implements various schemes/programmes across India including Barmer, Jaisalmer and Balotra districts. These Schemes are measures for improving the social, economic and educational conditions of the Scheduled Castes.

The details of funds released under these Schemes across the country during last five years are at Annexure.

**Annexure referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 3941 for answer on 25.03.2024, raised by Shri Ummeda Ram Beniwal.**

**Details of the funds released under various schemes of DoSJE across India including Barmer, Jaisalmer Parliamentary constituency during the last five years.**

**Annexure**

**(Rs in Crore)**

| S.No. | Programme/Schemes   | Funds Released                 |         |   |         |         |
|-------|---|--------------------------------|---------|---|---------|---------|
|       |   | 2019-20                        | 2020-21 | 2021-22   | 2022-23 | 2023-24 |
| 1     | Post Matric Scholarship for SCs   | 2711.31                        | 4010.16 | 1978.56   | 4392.5  | 5476.22 |
| 2     | Pre Matric Scholarship for SCs  | 352.7                          | 569.52  | 570.39  | 208.62  | 446.64  |
| 3     | Pre-matric Scholarships for the children of those engaged in unclean occupation   | 29.4                           | 26.81   |   |         |         |
| 4     | National Fellowship for SCs   | 246.66                         | 119     | Schemes merged into SHREYAS-SC scheme from FY 2021-22 |         |         |
| 5     | National Overseas Scholarship for SCs   | 32.76                          | 33.09   |   |         |         |
| 6     | Top Class Education for SCs   | 39.7                           | 52.88   |   |         |         |
| 7     | Free Coaching for SCs and OBCs  | 13.26                          | 11.97   |   |         |         |
| 8     | SHREYAS- SC   | Scheme started from FY 2021-22 |         | 271.21  | 293.77  | 363.30  |
| 9     | Pradhan Mantri Adharsh Gram Yojana  | 717.96                         | 216.52  | Schemes merged into PM-AJAY scheme from FY 2021-22    |         |         |
| 10    | Babu Jagjivan Ram Chhatrawas Yojana   | 25                             | 56.4    |   |         |         |
| 11    | Special Central Assistance to Scheduled Castes Sub Plan   | 1114.73                        | 387     |   |         |         |
| 12    | Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY)   | Started from FY 2021-22        |         | 1820.32   | 164     | 471.12  |
| 13    | Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989 | 619.64                         | 593.39  | 610.11  | 390.85  | 535.18  |
| 14    | Venture Capital Funds for SCs   | 160                            | 30      | 70  | 35      | 22      |
| 15    | Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM DAKSH) Yojana for SCs  | Started from FY 2021-22        |         | 33.21   | 8.9     | 32.74   |

Out of the above-mentioned schemes, the constituency wise data is available for the below mentioned schemes:

(Rs. In lakhs)

| Year    | Funds released                                  |           |   |           |
|---------|---|-----------|---|-----------|
|         | Pre-Matric Scholarships Scheme for SCs & Others |           | Post-Matric Scholarships Scheme for SC Students |           |
|         | Barmer  | Jaisalmer | Barmer  | Jaisalmer |
| 2021-22 | -   | -         | 154.76  | 229.16    |
| 2022-23 | 0   | 0         | 374.41  | 347.75    |
| 2023-24 | 62.24   | 9.63      | 486.38  | 121.23    |

\*\*\*\*\*